

Notification No.175 / 2023

STANDING INSTRUCTIONS – PARTIAL MODIFICATIONS

The following partial modifications are made in the Standing Instructions in the Madurai Bench of Madras High Court **with effect from 12.06.2023.**

Madurai Bench

The urgent matters pertaining to the Court presided over by Hon'ble Mr.Justice G.Ilangovan be placed before the Court presided over by Hon'ble Mr.Justice K.Murali Shankar.

// BY ORDER OF THE HON'BLE THE CHIEF JUSTICE //

HIGH COURT, MADRAS
DATED : 09-06-2023

M.JOTHIRAMAN
REGISTRAR (JUDICIAL)